

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Criminal Appeal No(s). 599/2018

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

KHUDA BUX ALIAS KODAI & ANR.

Respondent(s)

(IA No.53769/2018-CONDONATION OF DELAY IN FILING and IA
No.53771/2018-EXEMPTION FROM FILING O.T. and IA
No.53770/2018-CONDONATION OF DELAY IN REFILING)

Date : 21-08-2018 This appeal was called on for hearing today.

For Appellant(s)

Ms. Alka Sinha, Adv.
Mr. Anuvrat Sharma, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Service is complete on respondent Nos.1 and 2 but none has
entered appearance.

Original record has been received from the High Court.

Await original record from the Trial Court. Reminder be
issued.

List again on 11.10.2018.

KAPIL MEHTA
Registrar
21.8.2018

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